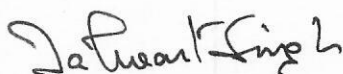


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

In view of Conference of Policy Makers/Implementers at District Court level for strengthening the District Courts and Capacity Building for District Judges, Registrar General, Registrar (Vigilance), Principal Judges (Family Courts), Principal Secretary (Law & Justice) GNCTD, Principal Secretary (Finance) GNCTD, Member Secretary-DLSA & Judge In-charge, Mediation Centres on 26 & 27 October, 2018, all the Ld. Officers-in-charge of their respective branches are requested to send in details of the achievement during the period 01.10.2017 to 30.09.2018 alongwith requisite statistics and all the pending issues which are to be highlighted in the said Conference and on which some action is required. The reports be submitted by 22.10.2018 accordingly.


(TALWANT SINGH)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 72390-433 /Misc./Gaz./2018

Dated 15 OCT 2018

Copy forwarded for information and necessary action to:

1. All the Ld. District & Sessions Judges, Delhi/ New Delhi with request to circulate the same to all the Ld. Officers-in-charge of the Branches in their respective District and submit the reports accordingly to this office.
2. All the concerned Ld. Officers-in-charge of the Branches posted in Central District, THC, Delhi, with a request to submit the reports accordingly to this office as stated above.
3. PS to undersigned.
4. Website Committee (Hindi/English), Tis Hazari Courts, Delhi


DISTRICT & SESSIONS JUDGE (HQs)
DELHI